



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/7272/2022 FIXED	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
WITH				
53	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
54	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
55	WP(C)/7347/2022 FIXED	TULYA CHETIA Versus THE OIL INDIA LIMITED, DULIAJAN AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, OIL
56	WP(C)/7478/2022 CAVT. NO.13592/022, B/O	GO-2148X VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH SC, U G C	MR. S K MEDHI (FOR CAVEATOR) DY.S.G.I. SC, NHIDC

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022

10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
65 WP(C)/7477/2022 B/O	HOREN CHUTIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, EDU

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022

23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/7118/2022 FIXED	BISWADIP GHOSH Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
54	WP(C)/7447/2022 B/O	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM SC, PCB
55	WP(C)/7453/2022 B/O	LONGKIRI TERANG AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	GA, ASSAM SC, K A A C SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022

13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	Tr.P.(C)./113/2022 FIXED	DULUMANI DEKA CHAUDHUARY Versus GAURAB CHOUDHURY	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	
53	CRP(IO)/271/2022 FIXED	BHANU BHUSAN ROY Versus BENU BHUSAN ROY AND 5 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	
<u>BAIL HEARING (BA)</u>				
54	Bail Appln./3062/2022 BY SLIP	BILAYET HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
<u>ORDERS</u>				
55	RSA/222/2016 B/O	MISS ARJINA BEGUM Versus TAHER UDDIN AHMED	MR.J AHMED MR.S DAS MS.D BORA	MR.P P DAS MR.S DAS
56	RSA/90/2021 B/O	MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY MS S S ZIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAJN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	WP(C)/3388/2017 FIXED	SMT. SARU BORAH Versus THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS.	MR.R PHUKAN MR.R K BORA	MR.S P CHOUDHURY MR.A S DHILLON
ORDERS				
36	I.A.(Civil)/3375/2022 FIXED in WP(C)/3739/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR D S DEKA SC, GAIL
	WITH WP(C)/3739/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR D S DEKA
	WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	SC, GAIL	MR. S BORTHAKUR
37	WP(C)/6521/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR D S DEKA (R1, R2) SC, GAIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 11 OF THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------	--------------------	---------------------	----------------------------	----------------------------

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022

25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING

63	AB/3011/2022 FIXED	CHOW HINAYA MUNGLANG Versus THE STATE OF ARUNACHAL PRADESH	MR H K NATH	PP, A P
----	-----------------------	---	-------------	---------

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022

24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
60	Bail Appln./3099/2022 FIXED	KASHEM ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
61	Bail Appln./3157/2022 B/O	UBAYDULLHA AHMED LASKAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR. J ROY MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./2354/2022 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/1987/2022 FIXED	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
64	AB/1988/2022 FIXED	DR. SHOBHANA NAYAK RAO AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<u>ORDERS</u>				
65	I.A.(CrI.)/544/2022 FIXED in AB/2225/2022 WITH AB/2225/2022	MS SHARADI SHREEMOYEE Versus THE STATE OF ASSAM AND ANR AJAY BANSAL Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. V A CHOWDHURY PP, ASSAM MR. N N B CHOUDHURY MR. M DEWAN MR S DAS PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
27	Crl.Pet./43/2022 (AT 10:30 AM)	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI	MS. T BEGUM (r-2) MR. P S LAHKAR(ADDL.PP, ASSAM)
ORDERS				
28	Crl.Pet./41/2020 WITH LCR 1 FILE, B/O	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM
29	Crl.Pet./769/2021 WITH LCR 4 FILES, B/O	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MS M DAS MS. M GAUR	PP, ASSAM
30	Crl.Pet./791/2022 FIXED	ADIL KHAN Versus UNION OF INDIA AND ANR.	MR. N K KALITA MS. M D BORAH MR R B GOSWAMI	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022

13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION

50	Crl.Rev.P./553/2022 B/O	RITUPON HAZARIKA Versus POPY BORAH HAZARIKA	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
----	----------------------------	--	--	--

ORDERS

51	I.A.(Crl.)/584/2021 FIXED in Crl.Rev.P./10078/2021 WITH Crl.Rev.P./10078/2021 (Filing Number)	AMJAD HUSSAIN @ ANJAD AND 5 ORS Versus THE STATE OF ASSAM AMJAD HUSSAIN @ ANJAD AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F K R AHMED MR R LODH MR F K R AHMED	PP, ASSAM
----	---	--	---	-----------

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022

15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022
26)	MR A GOENKA	21-11-2022	To	30-11-2022
27)	MR R GOENKA	21-11-2022	To	30-11-2022



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY THE 21ST DAY OF NOVEMBER, 2022]

BEFORE

**HON'BLE MRS. JUSTICE MALASRI NANDI
[COURT NO. 20]**

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY HER LORDSHIP
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE
VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/iiu-zzmv-iye>

1 CRP 3/2020

MARJUM DOJI

TT TARA

NINNONG RATAN

D LOYI

K LOYA

Versus

JUNGAM JINI

TOPI JINI

BINTER PICHA

TAMO TAGGU

KARNYA DOJI

GAMKEN BAM

TUMMIN ETE

G KATO

N DOJI

TOTAL - 1



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY THE 21ST DAY OF NOVEMBER, 2022]

BEFORE

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY
[COURT NO. 22]**

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT THROUGH REMOTE VIDEO
CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/wvj-nuvt-cpr>

1	CRL.A. 17/2018	SMTI. CHUKHU TACH	MR. G TARAK T GARAM S TASIK S TADA L ASHA L JOHN	PP OF AP
		Versus		
		THE STATE OF A.P. AND 2 ORS		

TOTAL - 1
